FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

SAV WIRES PRIVATE LIMITED

OPERATING IN BINDING WIRES BUSINESS AT LIGHT INDUSTRIAL AREA, BHILLAI, DIST. DURG, CHHATTISGARH (FACTORY) AND 5/53 JAGATIPOTA, KRISHAN MARKET, P.O. DHALUA KOLKATA 700152 WEST BENGAL (REGISTERED OFFICE)

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN/LLP No.	**SAV Wires Private Limited** **U27100WB2011PTC166784**
2	Address of the registered office	5/53 Jagatipota, Krishan Market Road P.O. Dhalua, Kolkata 700152, West Bengal Erstwhile Regd. Office: P-70, CIT Road, Scheme -VI, Kolkata – 700054, West Bengal
3	URL of website	NA
4	Details of place where majority of fixed assets are located	Plot No. 129,130, 138, 136A & 137B, Light Industrial Area, Bhillai, Dist. Durg. Chattisgarh
5	Installed capacity of main products/ services	No installed capacity found.
6	Quantity and value of main products/ services sold in last financial year	NA (Last financial statement available for the financial year ended 31.03.2014 where reported turnover is INR 80.58 Crores)
7	Number of Employee/ Workmen	Nil
8	Further details including last available financial statements (with schedule) of two years, list of creditors, relevent dates for subsequent events of the process are available at	Available at website of IBBI (https://www.ibbi.gov.in) and can also be obtained by emailing at: savwires.irp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the code is available at:	Details can be obtained by sending mail at: savwires.irp@gmail.com
10	Last date for receipt of expression of interest	18.05.2023
11	Date of issue of provisional list of prospective resolution applicants	23.05.2023
12	Last date for submission of objections to provisional list	28.05.2023
13	Process email id to submit EOI	**savwires.irp@gmail.com**

SANTANU BRAHMA
IP Regn. No.
IBBI / IPA-001
/ IP-P01482
/ 2018-19 /
12251
Insolvency Professional

Santanu Brahma

CA Santanu Brahma
Resolution Professional for M/s. SAV Wires Pvt. Ltd.
IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 18.10.2023)
AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal
For SAV WIRES PVT. LTD. (IN CIRP)

Kolkata, the 3rd day of May, 2023

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